

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
STARRED QUESTION NO. : 244
(To be answered on the 4th January 2018)

AIR TAXI SERVICE IN DELHI/NCR

*244. SHRI MANOJ TIWARI

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has any proposal to start Air Taxi services to connect Delhi/NCR with nearby areas to promote the aviation industry;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the details of the plan outlay for the purpose?

ANSWER

Minister of CIVIL AVIATION

नागर विमानन मंत्री

(Shri Ashok Gajapathi Raju
Pusapati)

(a) to (d): A statement is laid on the Table of the House.

A statement in respect of the Lok Sabha Starred Question no. 244 regarding "Air Taxi Service in Delhi/NCR" to be answered on 04.01.2018

(a) to (d): No, Madam. Further, with repeal of Air Corporation Act in March, 1994, the Indian Aviation Sector has been deregulated. Airlines are now free to induct capacity with any aircraft type, free to select whatever market and network they wish to service and operate.
